

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2018 (Friday)

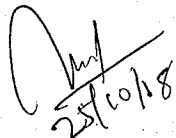
Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 647-650 of 2018	ROC, Bangalore & Anr. Vs. Namaste Exports	Gaurav Rohilla	
2.	Comp. App. (AT) (Ins) No. 651-652 of 2018	ROC, Bangalore & Anr. Vs. South India Cements Ltd.	Gaurav Rohilla	
3.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd.	Rishabh Gupta	
4.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
5.	Comp. App. (AT) (Ins) No. 655 of 2018	Gaurav Hargovindbhai Dave Vs. Asset Reconstruction Company (India)Ltd. & Anr.	Mahesh Agarwal	
6.	Comp. App. (AT) (Ins) No. 656 of 2018	Kshyama Singh Vs. Simran Kaur & Anr.	Arjun Singh Bhati	
7.	Comp. App. (AT) (Ins) No. 657 of 2018	Canara Bank Vs. R.P. of Allied Strips Ltd.	Sunita Sharma	
8.	Comp. App. (AT) No. 354 of 2018	Your Own Green Area Creations Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Jyoti Rana	
9.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	
10.	Comp. App. (AT) No. 356 of 2018	Nikita Praveenkumar Tated & Ors. Vs. Union of India	B.V. Niren	
11.	Comp. App. (AT) No. 357 of 2018	Reckitt Benckiser (India) Pvt. Ltd. & Anr.	R. Jawahar Lal	


25/10/18

12.	Comp. App. (AT) No. 358 of 2018	Adarsh Thoughtworks Pvt. Ltd. & Ors. Vs. Union of India	Udit Gupta	
13.	Comp. App. (AT) No. 359 of 2018	Prakash Chandra Purohit & Ors. Vs. Union of India	Abhishek Baid	
14.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors.	Bina Gupta	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. With	Amit George	Jasveen Kaur
16.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	Jasveen Kaur
17.	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. with	Ashwin Kumar D.S.	TRB Siva Kumar-R1 Rahul Srivastva- R2 & R5
18.	Comp. App. (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. & Ors.	Vishnu Shriram	TRB Siva Kumar-R1 Rahul Srivastva- R2 & R5
19.	Comp. App. (AT) (Ins) No. 461 of 2018	Sharad Sanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan- R1 Bishwajit Dubey- R5
20.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	Sumesh Dhawan (R-4) Bishwajit Dubey- R5
21.	Comp. App. (AT) (Ins) No. 507 of 2018	Vandana Garg, RP of Jyoti Structures Ltd Vs State Bank Of India	Shivani Sinha	Bishwajit Dubey-R(SBI)
22.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	
23.	Comp. App. (AT) (Ins) No. 525 of 2018	Ramakant Suryanath Pande Vs. CS Prakash K Pandya	Shantanu Parashar	CS Prakash K Pandya (RP)
24.	Comp. App. (AT) (Ins) No. 537 of 2018	Krupal Reddy Vs. Axis Bank Ltd.	Jaspal Singh	

[Handwritten Signature]
25/10/18

25.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	Srideepa-R6
26.	Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	Nikhil Nair (R-1), Amisha Agarwal (R-2)
27.	Comp. App. (AT) (Ins) No. 582 of 2018	Oversaes Infrastructure Alliance (India) Pvt. Ltd. Vs. Kay Bouvet Engineering Ltd.	Abhishek Puri	
28.	Comp. App. (AT) No. 229 of 2018	Ashok Pulp & Papers Pvt. Ltd. & Ors. Vs. BrijBhushan Gupta With	Sanjay Agnihotri	Manoj Kumar Pandey
29.	Comp. App. (AT) No. 230 of 2018	Yogesh Gupta & Ors. Vs. BrijBhushan Gupta & Ors.	Sanjay Agnihotri	Manoj Kumar Pandey
30.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
31.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain
32.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	

For Hearing

33.	Comp. App. (AT) (Ins) No. 182 of 2018 Part Heard	Bhavik Bhimiyani Vs. Uday Vinodchandra Shah (R.P.) of Neelkanth Township & Construction Pvt. Ltd. & Ors.	Smriti	Abhishek Anand -R1
34.	Comp. App. (AT) (Ins) No. 330 of 2018 Part Heard	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K. Pandya- R.P.
35.	Comp. App. (AT) No. 100 of 2018 Part Heard	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Gaurav Agrawal	Ashish Tiwari

[Signature]
25/10/18

36.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) Part Heard	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
37.	Competition Appeal (AT) No. 13 of 2017 Part Heard	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) Yaman Verma Tejas Karia
38.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)
39.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	Achyuth Ajith Kumar	Yaman Verma

Note: Court will not sit after 1: 00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

Alankar
25/10/18

Amf
25/10/18

By Order
[Signature]
Joint Registrar
25-10-18